

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO.5748
TO BE ANSWERED ON 6TH APRIL, 2022**

SPOILAGE OF WHEAT BAGS IN FCI GODOWN HARYANA

**†5748. SHRI RODMAL NAGAR:
SHRI SHANKAR LALWANI:
DR. BHARATIBEN DHIRUBHAI SHIYAL:**

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether bags of wheat have been allegedly soaked in water by employees using submersibles in the godowns of FCI in Sonipat, Haryana in order to spoil the grains;**
- (b) if so, the punitive action taken by the Government in this regard;**
- (c) whether the Government proposes to take strict action in such cases to prevent repetition of such incidents in future;**
- (d) if so, the details thereof; and**
- (e) if not, the reasons therefor?**

A N S W E R

**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)**

(a): The incidence of soaking of wheat in water by employees using submersible did not occur in godown of Food Corporation of India (FCI) Sonipat, Haryana. The same reportedly occurred at Private Entrepreneur Guarantee (PEG) godown pertaining to Haryana State Co-operative Supply and Marketing Federation Limited (HAFED), Sonipat, an organization under Government of Haryana.

(b): The details on the action taken by HAFED are as under:

- Concerned officials of the godown have been placed under suspension.**
- Disciplinary proceedings are being initiated against them.**
- Criminal action has been contemplated against erring HAFED officials by the State Govt. and FIR has been registered in Mohana (Sonipat) Police Station.**

(c) to (e): FCI has directed all the Divisional Offices to be vigilant against such incidences.
